

Annexure 7

Name of the Corporate debtor: Yogiraj Ginning and Oil Industries Private Limited
Date of commencement of CIRP: 18.04.2022
List of creditors as on: 11.05.2022

List of operational creditors (Government Dues)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				Amount of contingent claim	Amount of any mutual dues, that
1	Assistant Commissioner of State Tax	State Tax office	TIN number received	26.04.2022	65,46,53,833	65,23,86,112	Government dues- Operational Creditor	NA	NA	No	0.00%	-	-	22,67,721	-	The claim of Rs. 22,67,720/- not admitted due to difference in interest calculation i.e. interest portion has been admitted only till 17.04.2022 (Since CIRP commenced from 18.04.2022).
	TOTAL					65,23,86,112	65,23,86,112					-	-	22,67,721	-	